

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
BASUKINATH FOOD PROCESSORS LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	BASUKINATH FOOD PROCESSORS LIMITED
2.	Date of incorporation of corporate debtor	27/07/2005
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51109WB2005PLC104406
5.	Address of the registered office and principal office (if any) of corporate debtor	4, BBD Bag, Stephen House, 5th Floor, Room 87A Kolkata- 700001, West Bengal, India
6.	Insolvency commencement date in respect of corporate debtor	11/01/2022
7.	Estimated date of closure of insolvency resolution process	09/07/2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Rajesh Lihala Regn No.: IBBI/IPA-001/IP-P00525/2017-2018/10950
9.	Address and e-mail of the interim resolution professional, as registered with the Board	11, Crooked Lane, Kolkata-700069, West Bengal, India Email: lihalaco@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	11, Crooked Lane, Kolkata-700069, West Bengal, India Email: lihalaco@gmail.com
11.	Last date for submission of claims	26/01/2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://www.ibbi.gov.in/home/downloads (b) NA

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of a corporate insolvency resolution process of the M/s Basukinath Food Processors Limited on 11/01/2022.

The creditors of Basukinath Food Processors Limited, are hereby called upon to submit their claims with proof on or before 26/01/2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Rajesh Lihala

Rajesh Lihala
Interim Resolution Professional of
Basukinath Food Processors Limited
IBBI/IPA-001/IP-P00525/2017-2018/10950

Date: 12/01/2022
Place: Kolkata